

Social and Child Welfare Schemes in Orissa

3314. **Shri Ulaka:** Will the Minister of Education be pleased to state:

(a) whether any special interest is being taken by the Union Government for the expansion of Social and Child Welfare Schemes in Orissa especially in rural area during the Third Five Year Plan period;

(b) if so, the details thereof; and

(c) the amount allocated for each scheme?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House.

STATEMENT

Government of India have agreed to assist the State Government in the Third Five Year Plan, with effect from 1962-63 on a 50 per cent basis, in respect of schemes relating to welfare of women, children and the handicapped.

2. The Central Government have also sponsored a scheme under the Social and Moral Hygiene and After Care Programme. Two State Homes and seven District Shelters for persons discharged from correctional and non-correctional institutions have been established in Orissa State under this scheme. Fifty per cent of the actual expenditure under the scheme is met by the Central Government.

3. Government of India also propose to start a Demonstration Project on Integrated Child Welfare Services in a selected Block of Orissa State during the Third Five Year Plan at a total expenditure of about Rs. 5 lacs over the plan period.

1105 (A) LSD—3.

Scrap Committee

3315. { **Shri Kapur Singh:**
Shri Himmatsinhji:
Shri P. K. Deo:
Shri Raghunath Singh:
Shri Narasimha Reddy:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the major recommendations of the Scrap Committee whose report was under consideration of Government for a good length of time;

(b) whether it is the intention of Government to implement immediately all the major recommendations of the Committee; and

(c) whether, in the opinion of Government, the implementations of the Committee's recommendations will result in the maximum utilization of the country's scrap surplus?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) to (c). The Scrap Committee's Report is being examined and Government's decisions will be announced shortly.

Scrap Export

3316. { **Shri Kapur Singh:**
Shri Himmatsinhji:
Shri P. K. Deo:
Shri Raghunath Singh:
Shri Narasimha Reddy:
Shri Tan Singh:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the 1962-63 policy permitting import of finished steel against export of scrap has stipulated that the scrap exported should have earned an average minimum export price of 12 per metric ton f.o.b. for being considered for grant of import licence for finished steel;

(b) if so, what are the advantages of the condition;